

- (c) The details of ships and aircraft pressed into action daily are as under:
- (i) 10 ICG Ships and 02 CG Dornier were deployed into action prior to Bulbul Cyclone.
  - (ii) 12 Ships and 03 CG Dornier were tasked for area scan and assessment on post Bulbul Cyclone.
- (d) (i) As per the Disaster Management Act, the National Disaster Management Authority (NDMA) and State Disaster Management Authority (SDMA) are mandated to deal with all types of disaster, natural or man-made.
- (ii) The Armed Forces are called upon to assist the civil administration when required. ICG form an important part of the Government's response capacity and are immediate responders in all serious Coastal disaster situations.
- (iii) ICG has prepared Standard Operating Procedures for Disaster Management and the SOPs have been percolated to all formations and has made efforts for capacity building and training of ICG personnel.
- (iv) ICG units maintain close liaison and coordination with all State and District Authorities.
- (v) Special Community interaction Programme and meetings were conducted with fishermen and coastal populace for undertaking safety measures and to advise them for not venturing to sea.

#### **Defence production by PSUs**

27. SHRI K.J. ALPHONS: Will the Minister of DEFENCE be pleased to state:
- (a) the total production of defence equipment by defence Public Sector Units (PSUs) in 2019-20;
  - (b) whether Government envisages a greater role for these PSUs in the light of the conflict on the border; and
  - (c) if so, exactly new targets fixed for the next three years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) The value of production by Defence Public Sector Undertakings (DPSUs) is ₹ 47437.75 crores in 2019-20.

(b) Yes, Sir.

(c) The production targets of Defence PSUs are fixed every year in consultation between the administrative Ministry (*i.e.* Ministry of Defence), Department of Public Enterprises and the Defence PSUs.

#### **Transfer of Army Pension into Suspense Head**

†28. SHRI SHAKTISINH GOHIL: Will the Minister of DEFENCE be pleased to state:

(a) whether the expenditure of ₹2660.18 crore, ₹128.40 crore and ₹211.42 crore was recorded for the Army, Navy and Air Force pensions for the year 2017-18, and then the entire amount of ₹3,000 crore was transferred to the Suspense Head and as a result, above expenditure was nil on defence pensions;

(b) if so, the names of the persons responsible for this and the reasons therefor; and

(c) the steps taken by Government against the persons who recorded the expenditure wrong?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) For the Financial Year 2017-18, the final expenditure recorded for Army, Navy and Air Force Pension is as under:—

Services	Amount (₹ in crore)
Army	81096.63
Navy	4043.50
Air Force	6859.45

Hence, the expenditure under Defence Pensions was not recorded as 'Nil'.

(b) and (c) Do not arise.

#### **Atmanirbhar Bharat Abhiyan in defence sector**

29. SHRI TIRUCHI SIVA: Will the Minister of DEFENCE be pleased to state:

(a) as per the Ministry's recent announcement to restrict import under the Atmanirbhar Bharat Abhiyan<sup>1</sup>, the list of items whose import has been restricted;

†Original notice of the question was received in Hindi.